GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:1251 ANSWERED ON:04.03.2010 SOCIAL OBLIGATIONS OF INDUSTRIES Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any guidelines have been issued by the Government to industries to fulfill their social obligations;
- (b) If so, the details thereof; and
- (c) the amount incurred by the various Public Sector Enterprises towards meeting their social obligations during the last three years?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) to (c): As per existing guidelines dated 29.11.1994, (copy enclosed) all Central Public Sector Enterprises (CPSEs) cannot be treated on an equal footing for undertaking various types of social activities. It is for the individual PSE to identify and implement social responsibilities keeping in view its financial ability to sustain such activities, operating environment and provisions in its Memorandum of Association (MOA)/ Statute.

Information on the amount incurred by the various CPSEs towards meeting their social obligations is not maintained centrally.